

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCHES

C.P. (CAA)/2711/230-232/(MB/2018)

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **23.08.2018**

NAME OF THE PARTIES: Future Supply Chain Solutions Ltd.

SECTION OF THE COMPANIES ACT: 230-232 OF COMPANIES ACT, 2013

---

**Order**

33. C.P. (CAA)/2711/230-232/(MB/2018)

At request of the counsel for the petitioner, list this matter on  
30.08.2018.

SD/-

BHASKARA PANTULA MOHAN  
Member (Judicial)

